

[*Translation*]

**Import of high technology for Industry**

2310. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) the number of agreements signed with various countries for import of high technology during the last two years; and

(b) the total amount paid under these agreements so far and amount which still remains to be paid ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Government has approved 1776 foreign collaboration proposals during the last two years (*i.e.* 1984-85). Details of all foreign collaborations, showing the name of Indian and foreign firms, item of manufacture and nature of collaboration are published on quarterly basis by the Indian Investment Centre, as a supplement to its monthly News letter. Copies of this publication are sent regularly to Parliament Library.

(b) For the years 1981-82 and 1982-83, for which statistics are kept, a total amount of Rs. 866.81 crores has been paid. No information on the amount remaining to be paid is kept.

[*English*]

**Leakage of decision regarding Import Policy of TPA**

2311. SHRI V. S. KRISHNA IYER : Will the Minister to INDUSTRY be pleased to state :

(a) whether it is a fact that due to leakage of the decision of the Ministry on the changed import policy regarding Terephthalic Acid (TPA) the main raw material for producing polyester yarn has resulted in the import of massive quantities of TPA by some firms/companies for their polyester yarn factories in Maharashtra before the order came into force;

(b) if so, the details thereof;

(c) whether Government have investigated into the serious lapses on the part of the Ministry officials who had leaked out the information; and

(d) if so, the details of the findings and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (d). An enquiry has been ordered whether there was any leakage of proposed change in the import policy regarding Terephthalic Acid. The report of the enquiry is awaited.

**Prices of Indigenous and Imported Newsprint**

2312. DR. A. K. PATEL :  
SHRI C. JANGA REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) the selling prices of indigenous and imported newsprint three years ago and the increases during this period each time with dates from which effective;

(b) whether there is any difference in prices of news-print for small, medium and big newspapers;

(c) if so, the details thereof and how they have increased/decreased in the last three years each time; and

(d) whether there is any proposal to reduce or freeze the prices for sometime ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). A Statement is given below indicating the prices of indigenous and imported newsprint from time to time during the last three years is attached (Annexure). The price of imported newsprint is fixed on the recommendation of the Newsprint Price Fixation Advisory Committee on quarterly basis taking into account various factors like international price behaviour, c.i.f. cost, etc. There is no proposal at present to increase the prices of indigenous newsprint further. While a customs duty at the rate of Rs. 550 per tonne is leviable on big newspapers and Rs. 275 per tonne on medium newspapers, the small newspapers are exempt from the duty in respect of imported newsprint.